

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 596 of 2020

IN THE MATTER OF:

Ramjee Power Construction Ltd.

...Appellant

Versus

Jharkhand Urja Sancharan Nigam Ltd.

...Respondent

Present:

**For Appellant: Mr. Pandey Neeraj Rai and Mr. Pandey Sangeet Rai,
Advocates.**

For Respondent: Mr. Saurabh Jain and Mr. Anup Kumar, Advocates.

ORDER
(Through Virtual Mode)

10.11.2020: Due to paucity of time, this appeal could not be taken up for hearing today.

List the appeal 'for hearing' on **6th January, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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